GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 3134

ANSWERED ON 04.08.2022

SUBMERGED VILLAGES DUE TO FLOODS

3134 SHRI ABDUL KHALEQUE

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the submerged revenue villages in Bongaigaon and Chirang districts Assam especially in due to floods during the last five years;
- (b) the details of the people left homeless and shelterless in these villages; and
- (c) whether the Government has given them adequate compensation and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI (SHRI BISHWESWAR TUDU)

(a) to (c) The primary responsibility of disaster management rests with the State Government. The Central Government supplements the efforts of the State Government and provides requisite logistics and financial support. For providing relief in case of twelve notified natural disasters including floods, State Disaster Response Fund (SDRF) is placed at the disposal of the State Government. Additional financial assistance is extended from National Disaster Response Fund (NDRF) as per established procedure in case of disaster of severe in nature. Under the extant guidelines of SDRF and NDRF, relief is provided to the affected people for the damages caused due to notified natural calamities and not for compensation of loss suffered/claimed. Details of funds released under SDRF and NDRF during last five years to the State of Assam is given in table at below:

(Rs. in Crores)

Allocation under SDRF						Centre's Share of SDRF					Release from NDRF					
i	including Centre and State share						Released					(For all calamities)				
20	18-	2019-	2020-	2021-	2022-	2018	2019-	2020-	2021-	2022-	2018	2019	2020	2021	2022	
19)	20	21	22	23	-19	20	21	22	23	-19	-20	-21	-22	-23	
5	32.0	559.0	686.4	686.4	720.8	478.	503.1	617.6	617.6	646.8			44.37	-		
	0	0	0	0	0	80	0	0	0	0						

District-wise data about people left homeless and shelter-less in the villages is not maintained centrally. The data on damages due to heavy rain and floods is compiled by Central Water Commission (CWC) after receipt of confirmation from respective States. The statement showing damage due to floods/heavy rains in the State of Assam during the last five years (2016-2020) is at **Annexure.**

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF STARRED QUESTION NO. 3134 TO BE ANSWERED IN LOK SABHA ON 04.08.2022 REGARDING "SUBMERGED VILLAGES DUE TO FLOODS"

STATEMENT SHOWING DAMAGE DUE TO FLOODS / HEAVY RAINS IN ASSAM DURING 2016 TO 2020

SI N o	Year	Area Affec ted (Mha)	Populat ion Affecte d (Millio n)	Damage	s to Crops	Damage to	Houses	Cattle Lost Nos.	Human Lives Lost Nos.	Damage to Public Utilities (Rs. Crore)	Total Damages Crops,Hous es & Public Utilities (Rs. Crore)
				Area (Mha)	Value (Rs. Crore)	Nos.	Value (Rs. Crore)				
1	2016	NR	0.003	0.000	NR	NR	NR	NR	36	17.890	17.890
2	2017	0.28	5.60	0.28	178.69	111070	90.94	2763	160	3895.18	4164.81
3	2018	0.04	1.32	0.03	23.49	102737	84.01	122	53	2373.48	2480.98
4	2019	0.23	7.36	0.23	167.47	117831	151.40	281	103	2803.11	3121.98
5	2020	0.19	5.79	0.19	145.87	8122	93.36	702	150	2200.50	2439.73
